

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**DFR no. 1165 of 2014 in  
Appeal No. 25 of 2014**

**Dated : 19<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**M/s SESA Sterlite Ltd. ...Appellant (s)  
Versus.  
Orissa Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur  
Ms. Poonam Verma  
Mr. Akshat Jain  
Counsel for the Respondent(s) : Mr. G. Umapathy  
Mr. Rutwik Panda for R-1  
Mr. Raj Kumar Mehta  
Mr. Elangbam P.S.  
Ms. Ishita C. Das Gupta for R.2**

**ORDER**

Reply has been filed by Mr. Amit Kapur, the learned counsel for the Appellant to the Cross Objections filed by Mr. R.K. Mehta, the learned counsel for the Respondent No.2. The learned counsel for the Respondent No.2 seeks some time to file the Rejoinder to the same. Accordingly, he is directed to file the same on or before 27.05.2014 after serving copy on the other side.

Post the matter for hearing on **09.07.2014.**

Post the I.A. No. 233 of 2014 for hearing on **28.05.2014.**

**(Rakesh Nath)  
Technical Membe  
Ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**